

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 201/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY, 2018, 10:30 A.M.

Name of the Company		Swastika Steel and Allied Products Pvt.Ltd.-Vs- Benzfab Technologies Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. T. K. Das, Adv. }
- 2. Parna Das, Adv. }

Defendant operational Debtor

Das
10/7/18
Das
10/7/18

- 1. AWADHESH KUMAR RAI
Adv }
- 2. Pooja Roy }

Operation Creditors.

Awadhesh Rai
Roy 10/7/18

ORDER

The Ld. Counsel for the Operational Creditor and Corporate Debtor is present.

Heard. Reserved for Orders.



(Jinan K.R.)
Member (J)